

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 744 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	
2.	Comp. App. (AT) (Ins) No. 745 of 2020	Rakesh Kumar Agarwal Insolvency Professional Vs. Shriram Rathi Pvt. Ltd.	Abhishek Parmar	
3.	Comp. App. (AT) (Ins) No. 746 of 2020	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	
4.	Comp. App. (AT) (Ins) No. 748 of 2020	Ravindra Beleyur Liquidator, Deepak Cables (India) Ltd. Vs. Karuturi Venkateshwara Rao.	T. Ravichandran	
5.	Comp. App. (AT) (Ins) No. 749 of 2020	Phoenix ARC Pvt. Ltd. Vs. Kotak Mahindra Prime Ltd. & Anr.	Jaivir K Sidhant	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
7.	Comp. App. (AT) (Ins) No. 473 of 2020	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
8.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	

9.	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	
10.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	
11.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
12.	Comp. App. (AT) (Ins) No. 688 of 2020	Udayraj Patwardhan, Resolution Professional for Ind-Bharath Energy (Utkal) Ltd. Vs. Tata Capital Financial Services Ltd.	Satendra Rai	Jayant Mehta

For Hearing

13.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
14.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma R.D. Choudhary-R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**